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Title: The Minister of Law and Justice and Minister of Electronics and Information Technology laid a statement regarding status of implementation of the recommendations contained in the 25th Report of the Standing Committee on Information Technology on Demands for Grants (2016- 17), pertaining to the Ministry of Electronics and Information Technology.

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): I beg to lay a statement regarding the status of implementation of the recommendations contained in the 25th Report of the Standing Committee on Information Technology on Demands for Grants (2016-17), pertaining to the Ministry of Electronics and Information Technology.